

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 109
New IA(Com.A)-137/2024
In
CP-109(ND)/2023

IN THE MATTER OF:

Vinod Anand & Another
Vs.

Golden Rolls Pvt. Ltd. & Ors.

.... Petitioner/Applicant

.... Respondent

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 22.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Ms. Purti Gupta Adv.

For Respondent :

ORDER

This matter has been transferred from Court-V, NCLT New Delhi.

List the matter for consideration **on 29.04.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)